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Commercial Complex (BDA) Indirenager Bangalore – 560 038

Dated : 14 JUL 1993

APPLICATION NO (S) 144 /93
W.P. NO (S)
Applicant (s)
B.V. Srinivasaeah Mg (LOI Sothers.
1 B.U. Strini Vasaeal, Asst Directer
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Karnataka Cédele, Bougalost-1.
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B. Chief Rost Master General, Karnataka Civele, Bangalove-1.
5 Sqi. A. R. Holla. Advocale No. 3 II floor
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Subject: FORWARDING COPIES OF THE ORDER PASSED BY THE BENCH Please find enclosed herewith a common of the second o

Please find enclosed herewith a copy of the ORDER/SIAY/
INTERIM ORDER passed by this Tribunal in the above said
application (s) on 30.693

who for.

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DEPUTY REGISTRAR (JUGICIAL)

14/3/91

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# BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THIRTIETH DAY OF JUNE, 1993

Present: Hon'ble Justice Mr. P.K.Shyamsundar, Vice Chairman
Hon'ble Mr. V.Ramakrishnan, Member (A)

## APPLICATION NO.144/93

B.V.Srinivasaiah, S/o Venkatramaiah, aged 54 years, working as Assistant Director in the office of Chief Post-master General, Karnataka Circle, Bangalore-560 001.

... Applicant

(Shri A.R.Holla - Advocate)

#### Versus

- Union of India
  by its Secretary,
  Department of Posts,
  Ministry of Communications,
  Dak Bhavan, New Delhi-110 001.
- 2. Director General (Posts) Dak Bhavan, New Delhi-110 001.
- Chief Post Master General Karnataka Circle, Bangalore-560 001.

.. Respondents

(Shri M. Vasudeva Rao - Advocate)

This application having come up for hearing before this Tribunal today, Hon'ble Justice Mr.P.K.Shyam-sundar made the following:

### ORDER

In similar cases we have granted the relief of exercising of option although little belatedly.

application and issue a direction to consider the option exercised by the applicant after the deadline and to see

how best his rights could be regulated. With this observation, this application stands disposed off.

MEMBER (A)

Sd-

Sd-

VÍCE CHAIRMAN

TRUE COPY

SECTION OFFICER

ADDITIONAL BENCH BANGALORE